

6  
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

O.A. No. 1694/96

Date of decision 3-9-96

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri V. Murugan, Film Editor,  
R/o Qr. No. 252, Sector-7,  
R.K. Puram, New Delhi-70

... Applicant

(By Advocate Shri S.K. Sinha )

Vs.

1. Union of India,  
through the Director of Estates,  
Nirman Bhawan, New Delhi.
2. The Deputy Director of Estates (Enquiry)  
Directorate of Estates, Nirman Bhawan,  
New Delhi.
3. The Asstt. Director of Estates,  
Directorate of Estates, Nirman Bhawan,  
New Delhi.
4. The Deputy Director, Doordarshan,  
Parliament Street, New Delhi.

... Respondents

ORDER (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

Shri Sinha prays for permission to withdraw  
this O.A. Permission is granted. O.A. is dismissed as  
withdrawn.

*Lakshmi*  
(Smt. Lakshmi Swaminathan)  
Member (J)

sk